

Sustenance of Private Professional Colleges after ban on Capitation Fees

*88. SHRI SU3RAMANIAN SWAMY :
SHRI SARADA MO-HANTY
:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the verdict of the Supreme Court given on 4-2-1993 with regard to Capitation Fee is being implemented by State Universities and Colleges pursuing professional degree courses ;

(b) what is the number of professional colleges in the country. State-wise break-up of both private and Government Medical and Engineering Colleges; and

(c) whether private colleges would be able to sustain themselves in real sense on the basis of the 50 per cent seats from payment by students as they have to offer 50 per cent free seats on merits ?

THE MINISTER OF HUMAN
RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH) : (a) to (c) The judgement of the Supreme Court given on 4-2-1993 in Unni-Krishnan case is essentially applicable to private, unaided professional colleges. The scheme of regulation of admissions and fees prescribed by the Supreme Court has become applicable to all such institutions from 1993-94. This scheme is not applicable to Universities and Govt. colleges.

According to the information available with the All India Council for Technical Education (AICTE) and the Indian Medical Council (IMC), the number engineering colleges in the country is 364 and of the medical colleges is 146. The State-wise distribution is shown in the statement. (See below).

According to the scheme prescribed by the Supreme Court all admissions against free seats and payment seats will be on merit. Since only 50 % seats will be payment seats, the burden on individual students admitted against payment seats will be relatively higher. However, so far there is no instance of the institutions not being able to manage within the scheme prescribed by the Supreme Court.

Statement

Sustenance of Private Professional Colleges after ban on Capitation Fees by Shri Subramanian Swamy and Shri Sarada Mohanty

| Sl. No. | State | No. of Engg. Colleges | No. of Medical Colleges |
|---------|-------------------|-----------------------|-------------------------|
| 1 | West Bengal | 18 | 7 |
| 2 | Bihar | 9 | 10 |
| 3 | Orissa | 5 | 3 |
| 4 | Assam | 5 | 3 |
| 5 | Tripura | 1 | .. |
| 6 | Arunachal Pradesh | 1 | .. |
| 7 | Delhi | 8 | 4 |
| 8 | Jammu & Kashmir | 1 | 3 |

| 1 | 2 | 3 |
|-------------------------------|------------|------------|
| 9 Chandigarh | 4 | 1 |
| 10 Himachal Pradesh | 1 | 1 |
| 11 Haryana | 4 | 1 |
| 12 Punjab | 5 | 5 |
| 13 Rajasthan | | 6 |
| 14 Uttar Pradesh | 18 | 9 |
| 15 Andhra Pradesh | 28 | 10 |
| 16 Karnataka | 46 | 18 |
| 17 Kerala | 10 | 5 |
| 18 Tamil Nadu | 39 | 14 |
| 19 Pondicherry | 1 | 1 |
| 20 Maharashtra | 123 | 31 |
| 21 Madhya Pradesh | 15 | 6 |
| 22 Gujarat | 13 | 6 |
| 23 Goa | 3 | 1 |
| 24 Manipur | | 1 |
| TOTAL | 364 | 146 |

**Statue and Museum of Netaji Subhash
Chandra Bose in Manipur**

*89. SHRI JAGDISH PRASAD
MATHUR: Will the Minister of HUMAN
RESOURCE DEVELOPMENT be pleased
to state :

(a) whether Government are aware that
a statue of the great patriot and freedom
fighter Netaji Subhash Chandra Bose was
recently demolished in Manipur by
unknown hooligans;

(b) if so, whether the culprits have since
been apprehended ;

(c) what steps have been taken to
reconstruct the historical monument of
Netaji;

(d) whether it is a fact that the museum
connected with life and achievement of the
great hero in

Manipur is in bad-shape ; and

(e) whether Government propose to
shift the museum to Delhi ?

THE MINISTER OF HUMAN
RESOURCE DEVELOPMENT
(SHRI ARJUN SINGH) : (a) Yes
Sir.

(b) 4 persons suspected with the crime
have been arrested.

(c) The Government of India has
committed an assistance of Rs. 10 crores for
the development of INA Memorial at
Moirang Manipur. The State Government
have decided to reinstall a new Statue of
Netaji Subhash Chandra Bose at the same
site.

(d) and (e) No, Sir.